

हां। विश्व में भारतीय अफीम की मांग के घट जाने और परिणामस्वरूप इसके विपुल भण्डार जमा हो जाने के कारण वर्ष 1980-81 में पोस्ट की काशत के निमित्त लाइसेंसशुदा रकबे में कटौती करने का फैसला किया गया है।

(ख) देश में अफीम की काशत की योजना, विदेशों में निर्यात सम्बन्धी अनुमानित कुल मांग और चिकित्सा एवं वैज्ञानिक प्रयोजनों के लिए देश में इसकी जरूरत को ध्यान में रख कर तैयार की जाती है।

Insurance claims of Shopkeepers of Rohru District, Simla, Himachal Pradesh

1689. SHRI JITENDRA PRASAD : Will the minister of FINANCE be pleased to state :

(a) whether he received any representation from the residents of Rohru District, Simla, Himachal Pradesh alleging that insurance companies were harassing the shopkeeper in the matter of insurance claims whose shops were gutted in a fire ;

(b) if so, the action taken or proposed to be taken thereon ; and

(c) the time by which the claims will be settled and paid to the aggrieved parties?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAJ BAROT) : (a) Yes, Sir.

(b) & (c) : The Insurance Company has investigated the claim and sent to the claimants, in December, 1980, a discharge voucher for the amount admissible, according to its assessment. The claim will be settled on receipt of the discharge voucher, duly completed by the claimants.

Decline in export of Marine products

169. SHRI K. A. SWAMI : Will the Minister of COMMERCE be pleased to state :

(a) whether there was a further decline in exports of marine products in July-December half of 1980, as compared to the corresponding period in 1979 ;

(b) the full details of the decline ; and

(c) the steps being taken by Government to stem this decline?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN) : (a) Yes, Sir.

(b) Exports of marine products for the period July-December, 1980 were 35353 tonnes valued at Rs. 109.28 crores, showing a decline of 12.36% in terms of quantity and 8.14% in terms of value, as compared to the corresponding period of the last year.

(c) Among the steps taken by the Government to stem this decline are : (i) Export Policy in pomfrets has been revised; (ii) Cash Compensatory Subsidy on canned shrimp has been increased from 5% to 10%; (iii) a sea-food trade fair was organised in Madras ; (iv) The Marine Products Export Development Authority have participated in a number of International trade fairs ; (v) number of schemes have been undertaken to improve the quality of Indian marine products ; (vi) new conditions for chartering vessels for deep-sea fishing have been announced; (vii) MPEDA have undertaken Market Surveys to diversify markets and products ; (viii) a Salecum-Study Team is being deputed to S.E. Asian countries. Government have also set up a Task Force for stepping up exports of marine products.

भारतीय स्टेट बैंक, उत्तर प्रदेश की शाखाओं में चैक-बुकों की अनुपलब्धता

1692. श्री रामनाथ बुबे : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश विशेष कर बांदा में भारतीय स्टेट बैंक की शाखाओं में पिछले एक वर्ष से चैक बुक उपलब्ध नहीं है जिसके परिणामस्वरूप लोगों ने वहां अपने खाते खोलना बंद कर दिया है और वे बड़ी कठिनाई का सामना कर रहे हैं तथा इससे बैंक की छवि भी धूमिल हुई है ; और

(ख) इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की जा रही है ?

वित्त मंत्रालय में उपमंत्री (श्री मगन-भाई वारोट) : (क) तथा (ख). भारतीय स्टेट बैंक के स्थानीय प्रधान कार्यालय, कानपुर से प्राप्त सूचना के अनुसार, उसकी सभी शाखाओं में बैंक बुकें उपलब्ध हैं। इतना ही नहीं, बांदा शाखा के मामले में, बचत/चालू, दोनों प्रकार के खाते खोले जा रहे हैं/खोले जा रहे हैं तथा बैंक बुकें जारी की जा रही हैं। कुछ मामलों में चालू खातों की बैंक-बुकें, प्राप्त होने में देरी के कारण, जारी नहीं की जा सकी थी लेकिन इस बीच में वे प्राप्त हो चुकी हैं तथा जारी कर दी गई हैं ?

Cyclone warning radars at Madras and Calcutta

1693. SHRI P. RAJAGOPAL NAIDU: Will the Minister of TOURISM & CIVIL AVIATION be pleased to state:

(a) whether Government have any plans drawn up to provide Cyclone Warning Radars at Madras and Calcutta with additional equipment for digitising data;

(b) whether this facility is to be provided to the remaining Cyclone Warning Radars also;

(c) whether video taping and play-back facilities are also being provided; and

(d) the cost structure and the action taken in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) High Power Cyclone Warning Radar with additional digital system has already been provided to the cyclone warning radar at Madras. The digital system at Calcutta is expected to be operational during 1981-82 ;

(b) The digital system is likely to be provided to cyclone warning radar at Machilipatnam also. At present the Government have no plans to provide this facility at the other cyclone warning radars at Paradip, Visakhapatnam, Karaikal, Goa and Bombay.

(c) Video taping and play-back facilities are not separate or additional facilities, but form a part of the digitising equipment of the digital system.

(d) The cost of one digital system is Rs. 21 lakhs with a foreign exchange component of Rs. 12 lakhs.

Compensatory allowance to Central Government employees working in Ladakh

1694. SHRI P. NAMGYAL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Ladakh compensatory allowance of Central Government employees working in Ladakh has been reduced from 35 per cent to 25 per cent;

(b) whether it is also a fact that the employees of J. and K. State Government serving in Ladakh get @50 per cent to 75 per cent C.A. during summer and 75 per cent to 100 per cent C.A. during winter without any ceiling;

(c) whether it is also a fact that costs of essential commodities are 100 per cent to 400 per cent more in Ladakh as compared with those of Srinagar city—the supply base for Ladakh; and

(d) if replies to parts (a), (b) and (c) above are in the affirmative, whether Government propose considering to bring the rate of C.A. of Central Government Employees serving in Ladakh at par with that of State Government employees serving in Ladakh who, are also getting D.A. at Central Government's scales, and if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA) : (a) to (d). Revised orders regarding grant of Special Compensatory Allowance to Central Government employees in Jammu & Kashmir were issued on 5-9-79. The necessity for this arose, as the State Government changed criterion for the grant of the allowance of its employees in certain areas. Initially, the State Government was allowing Special Compensatory Allowance at lower or higher rates depending upon whether the areas were connected or not connected by motorable roads. Subsequently, it decided to give the allowance at specific rates for specific areas, irrespective of whether the areas were connected by motorable roads or not. A similar change was made in the orders applicable to Central Government employees. This did not result in any reduction in the rates of Special Compensatory Allowance earlier admissible to the Central Government employees either in Ladakh or elsewhere in Jammu & Kashmir. In fact, in the Zaskar area of Ladakh, the rates were improved from 35% to 45%. Very recently, on receipt of certain representations from Central Government employees, the rates of Special Compensatory Allowance at Leh and surrounding areas have been improved from 25% to 35% of pay during winter months (October to March).